

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1831
TO BE ANSWERED ON THE 10TH MARCH, 2017

WELFARE SCHEME FOR ARMY PORTERS

1831. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has worked out welfare scheme for Army porters working for the Army in high risk and active field areas such as Rajouri, Jammu and Poonch with better pay, medical facilities, enhanced compensation and a severance grant higher than the Rs.50,000; and
- (b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

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(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): The porters are paid compensation as per the provisions of “Employees Compensation Act, 1923”. The assistance is also provided to the porters and their families on case to case basis including compassionate medical cover for routine ailments. In addition, provision was made in December, 2015 for payment of honorarium of Rs.50,000/- to the porters at the time of severance of their service subject to fulfillment of certain conditions.
